

The Minister of Education (Dr. Triguna Sen): (a) No, Sir.

(b) Does not arise.

#### High Court for dealing with Tax Cases

2337. Shri Yashpal Singh:  
Shri S. C. Samanta:  
Shri S. K. Tapuriah:  
Shri D. N. Patodia:  
Shri K. N. Pandey:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have given up the proposal to set up a separate High Court for dealing with tax cases; and

(b) if so, the reasons therefor?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) There has been no concrete proposal before Government to have a special High Court to deal with cases pertaining to taxes.

(b) Does not arise.

#### Gandhi Birth Centenary Celebrations

2338. Shri D. C. Sharma:  
Shri Bibhuti Mishra:  
Shri K. N. Tiwary:  
Shri Paribhasarathy:  
Shri R. D. Reddy:  
Shri George Fernandes:  
Shri Madhu Limaye:  
Shri J. H. Patel:  
Shri S. M. Joshi:  
Shri Virendrakumar Shah:  
Shri Sidheshwar Prasad:

Will the Minister of Education be pleased to state:

(a) the steps so far taken for the celebration of the birth centenary of Mahatma Gandhi during the period 1968-69; and

(b) the details thereof?

The Minister of Education (Dr. Triguna Sen): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-635/67].

#### Report of the Administrative Reforms Commission

2339. Shri D. C. Sharma:  
Shri P. K. Deo:  
Shri G. C. Naik:  
Shri K. P. Singh Deo:  
Shri A. Dipa:  
Shri D. N. Patodia:  
Shri C. K. Bhattacharyya:  
Shri S. R. Damani:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Administrative Reforms Commission has submitted its final report;

(b) if so, its main recommendations;

(c) whether they have been considered by Government;

(d) the steps taken to implement them; and

(e) if the reply to part (a) above be in the negative, when this Commission is likely to submit its Report?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No, Sir.

(b) to (d). Do not arise

(e) It is not possible to give a firm date at this stage, but the Commission aims to conclude its work as soon as possible.

#### Clash with Mizos at Pukpui, Lungleh

2340. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that 12 men of the Security Forces were killed and a few others wounded in a major clash with a group of Mizo rebels at Pukpui in Lungleh sub-division in Mizos Hills on the 10th February, 1967;

(b) if so, the details of the incident; and

(c) the action taken in the matter?